

[Shri Vidya Charan Shukla]

Annual Report (Hindi and English versions) of the Garden Reach Workshops Limited, Calcutta, for the year 1970-71 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956 [Placed in Library See No. LT-1882/72.]

12.23 hrs.

**LEAVE OF ABSENCE FROM THE SITTINGS OF THE HOUSE**

MR SPEAKER : The Committee on Absence of Members from the Sittings of the House in their Fifth Report have recommended that leave of absence be granted to the following Members for the periods indicated against each .—

(1) Shri Ramachandran Kadannapali	30th March to 18th April, 1972 (Fourth Session)
(2) Shri Satish Chandra	18th April to 31st May, 1972 (Fourth Session)
(3) Shri Vikram Mahajan	18th April to 8th May, 1972 (Fourth Session).
(4) Shri Bushwanath Jhunjhunwala	28th March to 24th April, 1972 (Fourth Session)
(5) Shri C. K. Jaffer Shaiet	24th March to 21st April, 1972 (Fourth Session).
(6) Shri Anant Prasad Sharma	24th April to 12th May, 1972 (Fourth Session)
(7) Shri I. H. Gavit	21st April to 10th May, 1972 (Fourth Session)
(8) Shri S. R. Damani	5th April to 5th May, 1972 (Fourth Session)

I take it that the House agrees with the recommendations of the Committee

SEVERAL HON MEMBERS Yes

MR. SPEAKER . The Members will be informed accordingly

12.24 hrs

**COMMITTEE ON PUBLIC UNDERTAKINGS**

FOURTEENTH, FIFTEENTH, SEVENTEENTH AND TWENTY-FIRST REPORTS AND MINUTES

SHRI M B RANA (Broach) . I beg to present the following Reports and Minutes of the Committee on Public Undertakings :-

- (1) (i) Seventeenth Report on Personnel Policies and Labour-Management Relations in Public Undertakings
- (ii) Minutes of the sittings of the Committee relating to the above Report.

(2) (i) Twenty-first Report on Bharat Heavy Electricals Limited

(ii) Minutes of the sittings of the Committee relating to the above Report

(3) Fourteenth Report regarding action taken by Government on the recommendations contained in their Sixty-eighth Report (Fourth Lok Sabha) on Bokaro Steel Limited.

(4) Fifteenth Report regarding action taken by Government on the recommendations contained in their Thirteenth Report (Fourth Lok Sabha) on Ashoka Hotels Limited.

(5) Minutes of the sittings of the Committee (1970-71) and (1971-72) relating to consideration and adoption of eleven Action Taken Reports.

(6) Minutes of the sittings of the Committee (1970-71) and (1971-72) relating to Procedural and Miscellaneous matters.